## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH BENGALURU.

ATTENDANCE (	CUM	ORDER	SHEET	OF	THE	HEARING	OF	NATIONAL	COMPANY	LAW	TRIBUNAL,
BENGALURU BE	NCH,	BENGA	LURU, F	IELD	ON	30 ~0	10	2017			

SHRI RATAKONDA MURALI, MEMBER(J) AND PRESENT:

DR. ASHOK KUMAR MISHRA, MEMBER(T).

: EA 12/16 APPLICATION NUMBER

PETITION NUMBER

: TP 239/16 : MBNA INDIA SERVICES PUT. LTD NAME OF THE PETITIONER(S)

NAME OF THE RESPONDENT(S)

: 621A **UNDER SECTION** 

SIGNATURE DESIGNATION S.NO. NAME(IN CAPITAL)

PHONE NUMBER REPRESENTATION BY WHOM

SARVOTHAM.P 9916710757

Representative of Petitioner is present. He requested time to comply with the order.

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Time extended till 06.02.2017.

MEMBER (T) MEMBER (J)